

Tender Notice No. *XXXIV - 16/2016-19-4339*

Date: *02.04.2019*

**NOTICE INVITING TENDER FOR SUPPLY AND TESTING OF 130 NUMBER OF MULTI
FUNCTIONAL PRINTERS**

High Court of Orissa, Cuttack invites bids from reputed, experienced and financially sound Companies/Firms/Agencies (preferably Original Equipment Manufacturers/Authorized Firms) for Supplying and Testing 130 number of Multi Functional Printers. Those who are in the similar business for the last three years and at present supplying Printers and MFPs to Central/State Govt. Departments, PSUs, Autonomous Bodies, Large Industrial/Educational Campus/Corporate Super Speciality Hospitals, High Courts of other States and capable of supplying such Hardware Items may upload their bids, both Technical and Financial, in the eProcurement portals in .pdf and .xls formats respectively. Complete Tender Document may be obtained from the e-Procurement portal of the Government of Odisha <http://tenderodisha.gov.in> starting from *02/04/2019* to *24/04/2019*, by uploading the bid documents (Technical) along with copies of Demand Drafts of **Tender Fee** and the **Earnest Money Deposit (EMD)** for ₹5,000/- (**Non-Refundable**) and ₹93,600/- (**Refundable**), **respectively** Payable at Cuttack and drawn in favour of "**Registrar (Judicial)** , High Court of Orissa". The format of the bid document and the necessary Annexures can also be downloaded from the e-Procurement Portal of the Government of Odisha. The bidders using the tender form downloaded from the website shall enclose scanned copies of two Demand Drafts for ₹5,000/- (**Non-Refundable**) and ₹93,600/- (**Refundable**) towards Tender fees and Earnest Money Deposit (EMD) respectively payable at Cuttack and drawn in favour of Registrar (Judicial), High Court of Orissa, on or before *24.04.2019* online and the Original copies of the Demand Drafts are to be submitted in separate envelopes at the Computer Section, High Court of Orissa on or before *24.04.2019* in offline mode. The envelopes should be duly superscripted as "**Tender cost and EMD for the Tender invited for Supply and Testing of 130 number of Multi Functional Printers.**

NOTE: The EMD and Tender Fee Demand Drafts should be submitted offline contained in envelopes failing which the tender shall be rejected forthwith.

The sealed envelopes are to be deposited in the Computer Section, High Court of Orissa Premises or may be sent through registered/speed post addressed to **The Registrar (Judicial), High Court of Orissa, Chandini Chowk, PIN- 753002.**

Bids will be opened on 25/04/2019 at **2.30 PM** in the presence of bidders or their authorized representatives who wish to participate in the bidding process.

Any future clarification(s) and / or corrigendum(s) shall be communicated by order of Registrar (Judicial) only through the e-Procurement portal. Hence, bidders are advised to always check the e-procurement portal of the State Government.

High Court of Orissa, Cuttack reserves the right to amend or withdraw any of the terms and conditions contained in the Tender Document including information concerned with type of service and other ancillary services (if any), to be provided or to reject any or all the bids without giving any notice or assigning any reason thereof. The decision of the Hon'ble Computer-cum-Steering Committee shall be deemed to be final and binding on all transactions involved with the tendering process.


25/04/2019
Registrar (Judicial)

High Court of Orissa